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South Goa District,
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No.37/19/2020/L&O/MAG / 5668

CONTAINMENT ZONE ORDER

WHEREAS, it has been made to appear to me that 27 members of 07 families who are residents of part of Siddeshwarnagar and part of Avantinagar of village Usgao-Ganjem of Ponda Taluka in South Goa District have been tested positive for COVID-19, and the Dy. Collector & Sub-Divisional Magistrate, Ponda, Goa has requested vide his mail dated 22/07/2020 for declaration of Containment Zone and Buffer Zone;

THEREFORE, certain areas are now vulnerable to COVID-19 being in close proximity to the epicentre. Therefore, in exercise of the powers conferred upon me under Section 30 and Section 34 of the Disaster Management Act, 2005 and under provisions of Epidemic Diseases Act, 1897 read with " The Goa Epidemic Disease COVID-19 Regulation, 2020", I, **Ajit Roy, IAS, District Magistrate, South Goa** do hereby declare the following entire geographical area given below as Containment Zone and Buffer Zone respectively for all the purpose and objectives prescribed in the protocol of COVID-19 to prevent its spread in the adjoining areas;

CONTAINMENT ZONE

Sr. No.	Name of the Villages
1	Part of Siddeshwarnagar and part of Avantinagar in the jurisdiction of Village Panchayat of Usgao-Ganjem of Ponda Taluka – Ward No. 8 (Part) and Ward No. 7(Part) of village Panchayat of Usgao-Ganjem (Map enclosed).

BUFFER ZONE

Sr. No.	Place identified
1	Remaining part of Ward No. 8.

For combating the situation at hand, the following action plan is prescribed to be carried out. Screening of the suspects, testing of suspected cases, quarantine,



isolation, social distancing and other public health measures in the Containment Zone effectively:

1. Deployment of Rapid Response Team (RRT)

The Rapid Response team is to investigate the outbreak and initiate control measure by assessing the situation.

Members of Rapid Response Team for Ponda Taluka

1. The Dy. Collector & SDM, Ponda Taluka(In-charge)
2. The Dy. Superintendent of Police, Ponda.
3. The Health Officer, Urban Health Officer, Ponda.
4. The Deputy Director of Panchayats, South Goa, Margao
5. The Fire Station Officer, Ponda, Department of Fire & Emergency Services.
6. The Mamlatdar of Ponda Taluka.
7. The Inspector of Civil Supply Department, Ponda
8. The Executive Engineer, PWD (Roads.) Ponda.

(Action by Dy. Collector & SDO, Ponda)

2. Sufficient number of teams comprising of Medical Officers, ASHA workers and ANM for conducting door to door screening/thermal screening of each and every person of entire household falling in Containment Zone shall be deployed by the Health Officer, Urban Health Centre, Ponda, Goa will be supervised by any Doctor appointment by the Health Officer, Urban Health Centre, Ponda, Goa. All of them should work under the strict direction of Health Officer, Urban Health Centre, Ponda, Goa. All the staff on duty shall be provided with personal protective equipment and other required device for screening/Thermal Scanning, etc. Gate/Door, knobs of each and every household will be properly sanitized. The data so collected may be recorded in register for further reference. The Teams and Health Officer, Urban Health Centre, Ponda, Goa shall follow proper medical protocol. The fire Station Officer, Ponda, Shri Sushil Morajkar (**Mobile: 9158749666**), Department of Fire & Emergency Services shall assist the Health Officer, Urban Health Centre, Ponda, Goa to carry out necessary sanitization of areas in the Containment Zone.

(Action by : Health Officer, Ponda /Fire Dept/DDP.)

3. To ensure health Check-up of sick persons of above area through mobile check-up vans & get a list prepared of person found sick marked with red ink so that further necessary action is taken. RTPCR will be done of all ILI cases in the zone and all positive cases (to be done during active

surveillance) to be shifted to hospital for clinician hospital and further management. All the close contacts of positive cases and SARI to be shifted to isolated wards. The Health Officer, Urban Health Centre, Ponda, Goa to ensure screening/testing of all the close contacts as per medical protocol and contact tracing of all persons who have come in contact with these persons.

(Action by: Health Officer, Ponda)

4. The entire areas of Containment Zone will be fully sanitized by the Deputy Director of Panchayats, South Goa with assistance of the Fire Station, Ponda. It shall be ensured by them that the staff deployed for complete sanitization of the locality is adequately provided with personal protective equipment viz. face masks, gloves, caps, sanitizers, shoes and also follow social distancing norms. No sweeping of the area shall be done and solid waste shall be picked/lifted properly to avoid dust. The Deputy Director of Panchayats, South Goa will be Nodal Officer for the same. He will send a daily report to the undersigned about area sanitized on that day by 8.00a.m. every day.

(Action byDDP/Fire Dept)

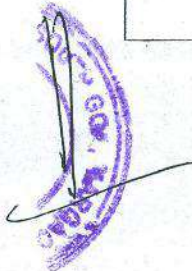
5. Movement of public of the inhabitants of Containment Zone shall be absolutely restricted and the entire Containment Zone shall be sealed by deployment of adequate police force and setting up of required number of Nakas, etc.

(Action by SP(S))

6. The following officers are hereby appointed as Duty Magistrates for the Containment Zone for maintaining law and order round the clock;

Sr. No.	Name & Designation	Time
1	Smt. Janvi Kalekar Joint Mamlatdar-III of Ponda. Mobile.9404910261	06.00a.m. to 02.00p.m.
2	Shri kaushik Dessai, Joint Mamlatdar-I & II of Ponda. Mobile: 8378003255	02.00p.m. to 10.00p.m.
3	Shri Rajesh Sakhalkar, Mamlatdar of Ponda. Mobile: 9822181954	10.00p.m. to 06.00a.m.

(Action by: Duty Magistrate, Ponda)



7. Necessary barricading of the Containment Zone shall be done by Shri Sandeep Gawde , Assistant Eng. (**Mobile No. 9923924059/9168694782**) O/o A.E., SD-I, W.D-XVI(Building), PWD, Ponda,Goa in consultation with the Superintendent of Police, South Goa.

(Action by: SP(S)/PWD)

7. Sufficient stock of personal protective equipment/devices and required medicines shall be kept at the Control Room by the Health Officer, Ponda, Goa.

(Action by: Health Officer, Ponda)

8. E.S.I Hospital, Margao, Goa and Sub District Hospital, Ponda are declared as Containment/Isolation/COVID Hospital. The Health Officer, Urban Health Centre, Ponda, Goa shall ensure that all required health-care/medical facilities are in placed to meet any emergency.

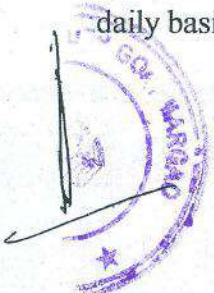
(Action by: Health Officer, Ponda /Nodal Officer,COVID Hospital, Margao)

9. The Managing Director, Kadamba Transport Corporation Ltd, Goa shall deploy two buses exclusively for carrying the health teams constituted for door to door screening/thermal scanning from Hospital to the Zone and drop them back.

(Action by KTCL)

10. Demand of essential goods/commodities such as raw/dry ration/milk/grocery/medicine/vegetables shall be worked out and lists shall be prepared by Mr. Dilip C. Gaude, Inspector of Civil Supply Department, Ponda (**Mobile: 9921590581**) in association with Shri Raju Dessai, Deputy Director of Panchayats, South Goa (**Mobile: 9422063213**). There shall be separate packets of vegetable, ration/grocery items, milk, etc and delivery of the same would be ensured at the door step. The delivery personnel would wear personal protective equipment and drop the packets at the door itself. He will not go inside of any house or make physical contact with any person, Accountability of the essential goods/items received and distributed to the households shall be maintained by the above officers on daily basis for which they may deploy adequate staff from their own office.

(Action by Civil Supply Inspector/DDP)



11. Regular power supply in the Containment Zone shall be ensured by Mr. Arvind Davlikar , (**Mobile No. 8380015153**) O/o Asst. Engineer, SD-III WD. X, Electricity Dept, Ponda, Goa.

(Action by Elect Dept)

12. Regular safe drinking water supply shall be ensured by the Health Officer, Ponda, Goa and the Water Department, PWD, Ponda,Goa.

(Action by: Health Officer, Ponda /PWD)

13. Ambulance and other Para-medical staff shall be deployed by the Health Officer, Ponda,Goa.

(Action by: Health Officer, Ponda)

14. Regular telecom services shall be ensured by BSNL, Ponda, Goa.

(Action by: BSNL, Ponda)

15. Further intensive surveillance mechanism as outlined in the Standard Operating Protocol (SOP) issued by MoHFW is to be established within the Containment Zone. The incident Commander-In-Charge of Sub-Divisions shall ensure 100% coverage of Aarogya Setu App among the residents of Containment Zone.

(Action by: SP(S)/Health Officer/SDM, Ponda)

16. In the Containment Zone, the following activities shall be undertaken by the local authorities:

- a) Contact Tracing.
- b) Home or Institutional Quarantining of individuals based on risk assessment by medical officers. This risk assessment will be based on symptoms, contact with confirmed cases, and travel history.
- c) Testing of all cases with Severe Acute Respiratory Infection (SARI), Influenza Like Illness (ILI) and other symptoms specified by MoHFW.
- d) House to house surveillance by special teams constituted for this purpose.
- e) Clinical management of all cases as per protocol.
- f) Counseling and educating people and establishing effective communication strategies.

(Action by Health Officer, Ponda /DDP/Mamlatdar)



17. In the Containment Zone, there shall be strict perimeter control to ensure that there is no movement of population in or out of these zones except for medical emergencies and for maintaining supply of essential goods and services. The guidelines issued in this regard by MoHFW will be strictly implemented.

(Action by SP(S))

18. Activities need to be followed in Containment Zone :

- a) Strict perimeter control.
- b) Establishment Control.
- c) Movement of persons only for maintaining supply of goods and services and for medical emergencies.
- d) No unchecked influx of people and transport.
- e) Recording of details of people moving in and out of perimeter.

(Action by SP(S))

19. In Containment Zone, Out-patient Departments (OPDs) and Medical Clinics shall not be permitted to operate. However, these may be permitted to operate with social distancing norms and other safety precautions.

(Action by Health Officer, Ponda)

20. Protection of the Frontline workers: All the frontline workers shall be provided with all the equipment's for personal protection like PPE, N95 face mask, triple layered masks, gloves, hand sanitizer, liquid soap. They shall be provided with proper safety instructions to be adopted while on duty and after proceeding home to maintain all precautionary measures.

21. Line Departments with specific responsibility and Formation of task forces

1. Police Department in managing Law & Order through Strict Vigil.
2. Fire Department in Sanitizing Disinfecting Area.
3. Horticultural Department through an initiative called Ration on wheel to ensure the availability of Dry ration and groceries in different parts of Ponda Taluka.
4. A dedicated team shall be formed to ensure smooth flow of distribution of Dry Ration and cooked food to the stranded laborers and needy people of Ponda Taluka.

Arrangement for home delivery of other essential and non-essential items on payment basis shall also be worked out.

(Action by Dy. Collector & SDM, Ponda)


Any violation shall invite criminal proceedings under the relevant provisions of the Disaster Management Act, 2005 and the Indian Penal Code, 1860.

The Sub-Divisional Magistrate, Ponda shall be overall-in-charge of the Containment Zone and Buffer Zone and to over-see all the arrangements.

All the Officers/officials on duty shall perform/discharge their duties efficiently and any laxity on the part of any Officer/official will attract strict action under the provisions of Disaster Management Act, 2005.

Given under my hand and seal of this office this 22nd day of July 2020.




(Ajit Roy, IAS)
District Magistrate
South Goa, Margao.

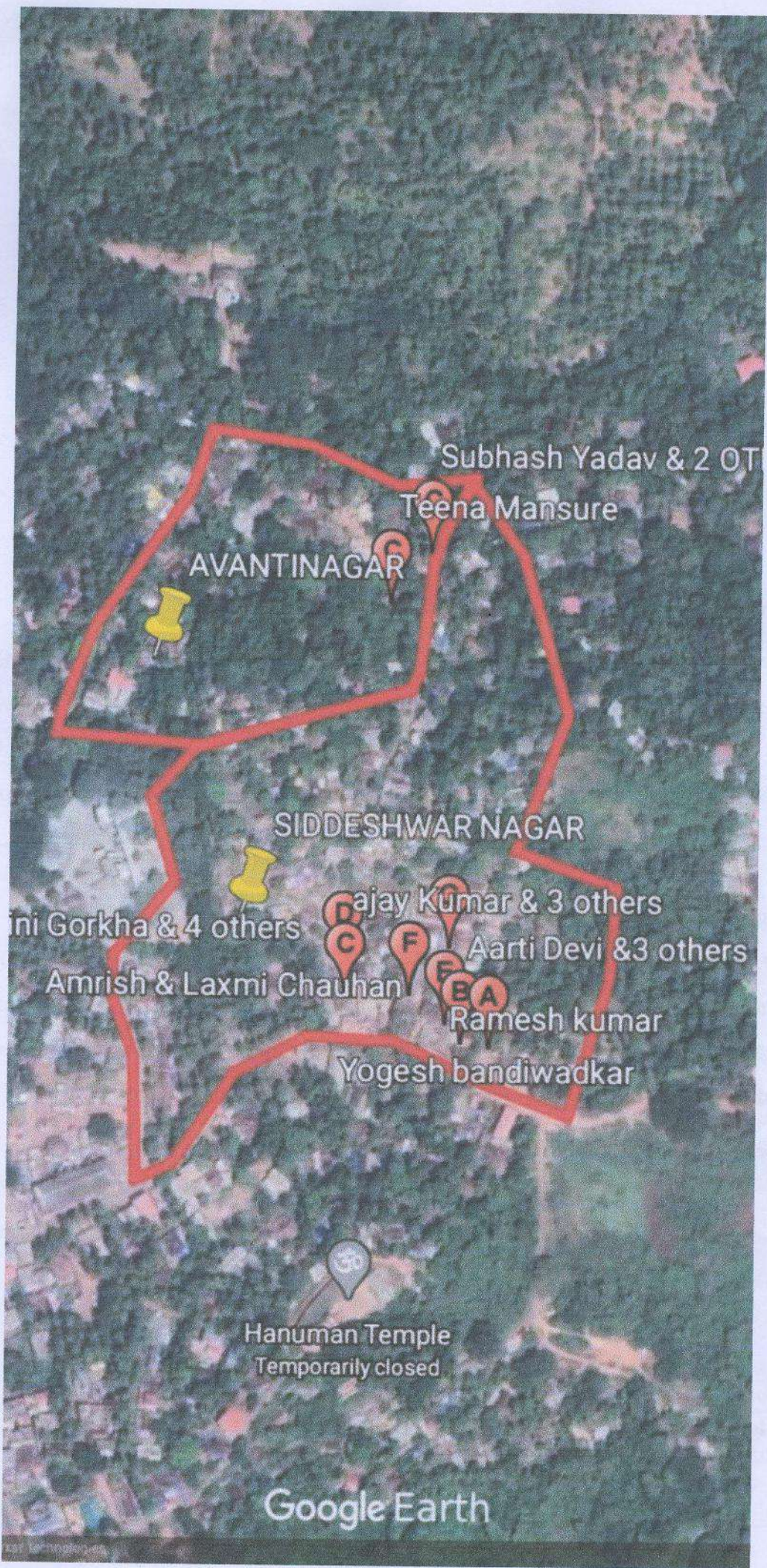
To,
The Director,
Government Printing Press, Panaji-Goa, with a request to give cause Publication in Extra Ordinary Gazette immediately.

Copy forwarded for necessary action to:

1. The Superintendent of Police, South Goa District/North Goa District
2. The Superintendent of Police, Coastal Panaji-Goa.
3. The Sub-Divisional Magistrate, Ponda/Dharbandora/Quepem/Canacona/Mormugao/Salcete/Sanguem
4. The Sub-Divisional Police Officer Ponda/Margao/Vasco/Quepem.
5. The Mamlatdar & Executive Magistrate of Salcete, Margao/Mormugao/Quepem/Sanguem/Dharbandora/Ponda/Canacona
6. The Police Inspectors/P.S.I. The P.I./PSI, Margao Town/Maina-Curtorim/Verna/Colva/Harbour/Vasco/Quepem/Sanguem/Cuncolim/Canacona/Collem/Mormugao/Curchorem/Ponda Police Station. They are directed to affix a copy of this Order on the notice board of their office and enforce **the same strictly**.
7. The Director of Information and Publicity, Panaji with a request to give wide publicity through all local dailies.
8. The Director of Doordarshan, Panaji, with a request to broadcast the order
9. The Station Director, All India Radio, Panaji for giving wide publicity.
10. The Commissioner of Excise, Panaji-Goa.
11. The Under Secretary(Home), Govt. of Goa, Home Department (General), Secretariat, Porvorim.

Copy for information to:

1. The Secretary to Governor of Goa, Raj Bhavan, Panaji.
2. The Secretary to the Hon'ble Chief Minister of Goa, Secretariat, Porvorim.
3. The Chief Secretary, Government of Goa, Secretariat, Porvorim.
4. The Addl. Secretary(Home), Government of Goa, Home Department (General), Secretariat, Porvorim.
5. The Director General of Police, Goa, Panaji-Goa.



09-04-2023